

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 08

Dated Guwahati, the 20th February, 2014.

Hon'ble the Chief Justice has been pleased to constitute a Committee of Hon'ble Judges to address the representation of the Gauhati High Court (P.S.) Employees' Association regarding the promotion of the High Court staff in the higher cadres at the Principal Seat of Gauhati High Court as mentioned below :-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECY.
1.	Committee to address the representation of the G. H. C. (P.S.) Employees' Association regarding the promotion of the High Court staff in the higher cadres at the Principal Seat of Gauhati High Court.	1. Hon'ble Mr. Justice C.R. Sarma 2. Hon'ble Mr. Justice N. Chaudhury	Registrar (Admn.)

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -23/ 2013/540-553 / G dated 20th February, 2014
Copy to :-

1. The Registrar, (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar -cum-PS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
6. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 8. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
9. The Superintendent (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./Dr.(Mrs.)Justice_____ Gauhati High Court, Guwahati.
11. The Court Officer, No.1/2, Gauhati High Court, Guwahati
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

20/2/14